## THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM.II/96/2016-Estt/449

Dated Shillong, the 19th November, 2020

## NOTICE

REFERENCE:

Advertisement No.HCM.II/98/2015-Estt/82 dated 19<sup>th</sup> February, 2020 (for the post of Stenographer Grade – I)

This is for information of all concerned that the Speed Test for recruitment to the post of Stenographer Grade – I is scheduled to be held on 5<sup>th</sup> December, 2020 (Saturday) at 10:30 A.M. in the High Court Premises. Call letters to the eligible applicants have been dispatched by Speed Post.

However, a general copy of call letter is displayed with this notice. If for any reason, any eligible candidate (in the list already uploaded) does not receive the call letter by post, he/she may take a print out of the call letter, fill up the particulars and paste a passport size photograph and bring the same for permission to appear in the test on the scheduled date and time as per Roll number.

By Order,

REGISTRAR GENERAL

## THE HIGH COURT OF MEGHALAYA SHILLONG

To,		
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	Roll No:	

Subject: Call letter.

On the basis of the written test held on 12.11.2020 for the post of Stenographer Grade – I in the High Court of Meghalaya, you have been found eligible for appearance in the Speed Test. You shall report for Speed Test on 5<sup>th</sup> December, 2020 (Saturday) at 10:30 A.M. in the High Court Premises.

You are also requested to paste a passport size photo on this call letter and bring it with you for appearance in the test. One extra passport size photo is also required for pasting in the Attendance Register.

No candidate will be allowed to appear in the Speed Test without the call letter.

No TA/DA will be paid by the High Court for appearing in the Speed Test.

Yours faithfully,

REGISTRAR GENERAL